

(b) if so, the details thereof

(c) whether the said capsule is being sold in the market; and

(d) if so, the price of the capsule?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c) As per the information furnished by the State Government of Haryana, the State Government Ayurvedic Department in consultation with Ayurvedic physician at Shri Krishna Government Ayurvedic College have developed a formulation, namely, 'Nasha Mukti Capsules' for trial and use on alcohol addicted persons. These capsules are being tried in Government Ayurvedic dispensaries/hospitals of the State of Haryana. It is not being sold in the open market.

(d) Does not arise.

[English]

Development of Transport Sector

4698. DR. T. SUBBARAMI REDDY : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether experts have pointed out that integrated development of transport sector likely to cost a colossal amount of one lakh crores over the next five years if the targetted real GDP growth rate of 7-8% a year is intended to be achieved;

(b) if so, the total requirement of Central funds for the road development during the next five years;

(c) whether transport finances available are far short of the requirement despite the formulation of plans by the Union Government; and

(d) if so, the concrete steps that are being considered to meet the shortage of funds in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d) The information is being collected and will be laid on the Table of the Lok Sabha.

Funds for Development of Colleges

4699. SHRI K.S. RAYADU : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any provision has been made in the budget for the development of colleges in each

educationally backward districts in the country during 1996-97.

(b) if so, the details thereof; and

(c) the action taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) University Grants Commission (UGC) provides development grants, in relaxation of the prescribed norms, to all eligible colleges located in backward areas of the country. Development grants are allocated for the Plan period as a whole and not on a year-to-year basis. Such grants are, however, released on a yearly basis on receipt of Utilisation Certificates in respect of grants paid earlier, progress reports in respect of the building projects, etc.

Export of Blood Samples

4700. SHRI PRAMOTHES MUKHERJEE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that export of blood samples are against the country's interest;

(b) whether the Government have taken any concrete step to stop such exports as apprehended by Biotechnology experts in the country; and

(c) if so, the facts and details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Export of blood samples for sophisticated testing not available in the country, is permissible as such tests are beneficial to the consumers.

(b) and (c) Export of blood for commercial purposes is banned under the provisions of the Import Trade Control Policy. Blood samples can be exported for testing purposes only after obtaining an Export Licence from the Director General, Foreign Trade, Ministry of Commerce, New Delhi.

Arrest of Indian Fishermen by Sri Lanka and Pakistan

4701. SHRI N. DENNIS : Will the Minister of EXTERNAL AFFAIRS be pleased to state the steps taken by the Government to prevent the arrest and detention of Indian fishermen by Srilankan and Pakistani authorities?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : Coast Guard authorities conduct regular meetings with the Indian fishing community wherein fishermen are educated about the limits of Indian seas.